NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

CMIDER

PETITION NUMBER

: TCP/212/(IB)/2017

NAME OF THE PETITIONER(S)

: GAIL INDIA LTD

NAME OF THE RESPONDENT(S)

: BOSS PROFILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

and the street

REPRESENTATION BY WHOM

ORDER

Ventatasutragai yan Coursel for Livanandaraaj . Partners . Petition

Counsel for petitioner present. No representation on behalf of the respondents. It has been submitted by the petitioner that a proposal for a settlement has been mooted and the terms of payment were furnished to the petitioner. He further stated that the proposal has to be placed before the GAIL Board for taking necessary decision for which he sought some time. Time extended at request. Put up on 26.07.2017 at 2.30 P.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)

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